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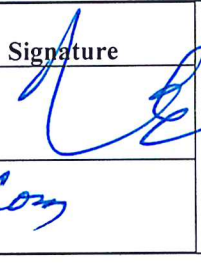
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

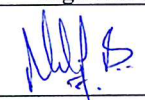
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No. 83/HDB/2016
COMPANY PETITION/APPLICATION NO.	IA No.274/2018 in CP No.73/2015
NAME OF THE COMPANY	Prakjyothi Constructions Pvt Ltd
NAME OF THE PETITIONER(S)	N. Kasthur Reddy
NAME OF THE RESPONDENT(S)	Prakjyothi Constructions Pvt Ltd & 4 others
UNDER SECTION	58/59

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Haruneh	Adv	habib.lawyer @yehke.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
L. VENKATESHWAR RAO	Advocate	vsrlawyer@gmail.com #9348599999	

ORDER

IA 274/2018 is listed today for hearing. Counsel for Respondent filed counter Affidavit. He has informed the Tribunal share certificates was issued to the Petitioner as per the orders of this Tribunal. He has also informed the Tribunal that order of this Tribunal was complied. However, Counsel for Petitioner wanted proof that the name of the Petitioner was entered in the Register of shareholders.

Counsel is informed that Petitioner to approach the Company and obtain copy of register of shareholders and the name entered thereto.

List it on 12.09.2018 for informing the Tribunal.


Member (J)

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